

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5770
ANSWERED ON:03.05.2002
INCLUSION OF THE SC LIST OF UP
BABBAN RAJBHAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Most Backward Classes Commission of Uttar Pradesh has recommended the inclusion of Bhar/Rajbhar caste in the Scheduled Caste list of UP on the plea that their social level and social interaction is akin to chamar, pasi castes;
- (b) if so, the reasons for further enquiry of the recommendations made by commission for providing the benefits of the above said category to Bhar/Rajbhar caste;
- (c) whether the inquiry report from the Government of Uttar Pradesh has since been received; and
- (d) if so, the time by which the issue of including Bhar/Rajbhar caste in SC/ST category is likely to be considered?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

- (a) & (b) The State Government of Uttar Pradesh has proposed inclusion of Bhar/Rajbhar caste in the list of Scheduled Castes of Uttar Pradesh. This proposal was been examined in consultation with the Registrar General of India and National Commission for SCs and STs and the State Government of Uttar Pradesh has been requested to make available requisite information.
- (c) & (d) The decision can be taken after the receipt of requisite information from the State Government.